

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:310
ANSWERED ON:11.12.2001
SCHEMES UNDER TRIBAL SUB -PLAN
SHAMSHER SINGH DULLO

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government have been implementing various schemes and programmes under Tribal Sub-Plan (TSP) since 1978 for achieving overall development of Scheduled Tribes;
- (b) if so, the schemes/programmes formulated being implemented by his Ministry under TSP since their commencement specifying the nature, scope and target groups thereof;
- (c) the details of funds requisitioned and procured by his Ministry during the Ninth Five Year Plan for such schemes/programmes;
- (d) the benefits and target achieved in this regard; and
- (e) the schemes programmes being implemented for housing and poverty alleviation of the Scheduled Tribes?

Answer

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM) :

(a) Yes. Sir.

(b) The Tribal Sub Plan strategy was adopted since Fifth Five Year Plan to ensure flow of funds for tribal development from the State Plan allocations, schemes/programmes of Central Ministries/Departments, Finance and Development Institutions at least in proportion to the tribal population. In addition to this, the Government of India provides Special Central Assistance to 20 Tribal Sub-Plan States/UT Administrations for supplementing their allocation towards the Tribal Sub Plan. These grants are basically meant for family oriented income generating schemes in the sectors of agriculture, horticulture, minor irrigation, soil conservation, animal husbandry, forests, education, cooperatives, fisheries, small scale industries and minimum needs programme.

(c) The Ministry provides Special Central Assistance to Tribal Sub Plan to the State Governments as an additionally. The funds provided under Special Central Assistance to Tribal Sub Plan are as follows :

Year	Amount allocated (Procured) (Rs. in crores)
1997-98	330.00
1998-99	380.00
1999-2000	400.00
2000-2001	400.00
2001-02	500.00

(d) The Ministry fixes the targets and monitors the progress of schemes/programmes for poverty alleviation and economic uplift through collection of information under Point No.11(b) of the Twenty Point Programme. In the first four years of Ninth Five Year Plan, as against the target of assisting 44,17,444 Scheduled Triba families, 8,944 Scheduled Tribe families have been benefited, which is 90.9% of the target. For the year 2001-02, a target of assisting 11.45,867 Scheduled Tribe families has been fixed.

(e) The Ministry of Tribal Affairs does not have any specific scheme/programme for housing and poverty alleviation of Scheduled Tribes. However, the various schemes/programmes of the Ministry as indicated in the statement benefit the tribals directly or indirectly in mitigation of social and economic backwardness and poverty alleviation. The Ministry of Rural Development implements schemes specifically for housing and poverty alleviation for people living below poverty line, including Scheduled Tribes.